CP NO. 26(ND)/2016 RT No.14/2016

Rajesh Gupta

...Petitioner

Versus.

M/s Garg International Pvt. Ltd. & Ors.

...Respondents

Present:

Ms. Surekha Thukral, Advocate for petitioner.

None for respondents.

Adjournment is requested on behalf of the petitioner for arguments as Mr. Rajansh Thukral, Advocate was unable to come. Post the matter to 29.11.2016 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Mernber(Technical)

November 09, 2016

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